

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No. 8633/2017

DURGESH KUMAR PANDEY

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2017)

Date : 14-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr. Santosh Kumar Tripathi, AOR
Mrs. Rajmala Dohare, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner states that copy of Order dated 09.01.2017 and 29.01.2010 have been filed on 28.07.2017.

Registry to verify and list the matter before Court.

(RASHI GUPTA)
SENIOR PERSONAL ASSISTANT

(MADHU NARULA)
BRANCH OFFICER